



## MEDIATION CENTRE

Rajasthan State Legal Services Authority  
Rajasthan High Court Old Campus, Jaipur Bench, Jaipur

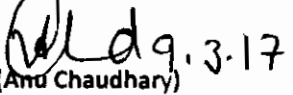
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### Cause List Date 10-03-2017

S. No.	Name of Mediator	Cases Title	Name of petitioner Advocate	Name of Respondent Advocate
1	Hon'ble Mr. Justice (Retd.) S.K. Garg	S.B. Cr. Misc. Petition No. 615/2016 Geeta Singh Vs. State	Harshvardhan	Rajendra Prasad
2	Suresh Pareek Sr. Advocate	S.B. Cr. Misc. IInd Bail No. 11799/16 & S.B. Cr. Misc. Bail Application No. 11351/16 Mayank Agarwal Vs. State	Ribhu Dutt	Shailendra Singh
3	Smt. Kamla Jain, Advocate	S.B. Cri. Misc. Petition No. 3773/2016 Vinit Babu Soni & Ors. Vs. State	Atul Kumar Jain	Deepak Khandelwal
4	Ms. Raj Sharma, Advocate	D.B. Civil Misc. Appeal No. S210/2016 & 1852/2016 Subhaschandra Sharma Vs. Smt. Neetu Sharma	Giriraj Sharma	Dr. Bharti Sharma
5	Sh. Manoj Sharma Advocate	S.B. Cr. Misc. Petition No. 640/2017 Uttam Sharma Vs. State	Satish Khandal	Sudesh Saini

Learned Advocates are requested to get such matters referred to Mediation Centre, which in their opinion can be mutually settled by the parties on persuasion by trained Mediators, especially the matters arising out of matrimonial/ family disputes - divorce petitions, maintenance, custody of children, suit for injunction and/or declaration, partition, specific performance, recovery of possession, money suits, disputes between the landlord and tenant, Negotiable Instruments Act, Company matters and the matters of like nature. Learned Advocates may also provide the list of such cases to the Deputy Registrar (Judicial) Rajasthan High Court, Bench at Jaipur.

By Order

  
(Anu Chaudhary)

Full Time Secretary, RHCLSC  
Mediation Centre,  
Rajasthan High Court,  
Jaipur

“Help The Needy –Timely Help May Create History”